

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5788
ANSWERED ON:03.05.2002
BANK DACOITIES
CHANDRESH PATEL KORDIA;KAILASHO DEVI

Will the Minister of FINANCE be pleased to state:

- (a) whether there have been cases of dacoities recently in different banks located in Haryana, Gujarat, Delhi and Mumbai;
- (b) if so, the details in regard to each case since January 1, 2001 till date;
- (c) the amount of money looted in the said cases of dacoities;
- (d) the number of persons who were found responsible and arrested in these cases;
- (e) the compensation given by the Government/ Bank in cases of Bank employees including guards, customers, general public who were killed/ injured in these incidents; and
- (f) the measures taken by the Government to check the cases of looting and dacoity in Banks?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a),(b),(c),(d) & (e): A statement showing details of cases of bank robbery/ dacoity occurred during the period January 2001 to March 2002 in Haryana, Gujarat, Delhi and Mumbai, amount involved, persons found involved/ arrested and compensation given to the persons including employees who were injured/ killed in these incidents, as reported by Reserve Bank of India (RBI), is given in the annexure.

(f): Security measures implemented by public sector banks are reviewed in the State Level Security Committee meetings convened by RBI. The meetings are required to be attended by bankers and State Government officials including senior Police officials. The committee takes stock of the security environment in the State, steps needed to be taken to strengthen bank security and whenever further improvements are necessary requisite guidelines/ instructions are given to banks. Banks have classified their branches depending on the risk factor involved and posted armed guards, installed anti-burglary devices, etc., wherever necessary. Where deficiencies are reported in regard to guarding of bank branches by the armed guards supplied by the State Police, the committee stresses on the police officials to provide adequate armed guards.

Annexure

Statement showing details of cases of bank robbery/ dacoity occurred during the period January 2001 to March 2002 in Haryana, Gujarat, Delhi and Mumbai, amountinvolved, persons found involved/ arrested and compensation given to the persons including employees who were injured/ killed in these incidents.

(Amount Rs. in lakh)

S.No.	Bank/Branch	Amount involved	Injured/Killed	Compensation Paid	No.of persons
			Involved		Arrested
A.	HARYANA				
	Syndicate Bank, Pataudi Br., Gurgaon	3.00	Minor injury to one attendant	02	02
	Punjab National Bank, Fatehabad Branch	8.00		05	
	Oriental Bank of Commerce, Hissar Br.	3.00		03	
	State Bank of India, Bohar Br., Rohtak	1.07		04	
	State Bank of India, Bhatout Br., Rohtak	0.12		02	
	Canara Bank, Whirlpool Extn. Counter, Faridabad	5.00		Some	
	Punjab National Bank, MM College, Fatehabad	0.86		03	
	Punjab National Bank, Bahuadin Br. Hissar	0.59	1 Branch Manager killed	04	

B. GUJARAT

Bank of Baroda, Maskati Market Br, Ahemdabad 12.00 01 01

Bank of Baroda, Kabilpore Indl.

Estate Br., Navsari 9.28 06

C. DELHI

State Bank of India, Khair Branch 5.00 08-09

Punjab National Bank, Service Centre Kakrola 2.00 03

D. MUMBAI

Vijaya Bank, Belapur Br., New Mumbai 7.07 Minor 04

injury

to armed

guard

Corporation Bank, Vashi Branch 1.96 04

The South Indian Bank Ltd., Fort Branch 0.19 01